

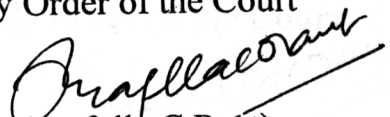
HIGH COURT OF UTTARANCHAL AT NAINITAL.

NOTIFICATION

No. 50. / Admin. -A-/ 2004 Dated: Nainital: March 17, 2004.

The Notification No. 41/Admin.-A-/2004 dated March 15,2004 of this Court regarding enhancement pecuniary jurisdiction of 42 named Civil Judges ( J.D.) posted in Uttaranchal from Rs. 25,000 to 50,000 is hereby recalled with immediate effect.

By Order of the Court

  
(Prafulla C. Pant)  
Registrar General.